

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes.

(b) While Pakistan's version is that they had entered Pakistan illegally and were staying there without passports and visas, our inquiries reveal that they had deposited their passports for renewal of their visas and were ejected from Pakistan in pursuance of Pakistan's general policy of replacing Indians with Pakistanis in their industries.

(c) Yes.

(d) Our Acting Deputy High Commissioner at Dacca, immediately on receipt of information, took up the matter with East Pakistan Government. The Government of India have also lodged a protest with the Pakistan High Commission at New Delhi.

Plywood Requirements of India

*21. **Shri Jhulan Sinha:** Will the Minister of Commerce and Industry be pleased to state:

(a) the position with regard to the self-sufficiency or otherwise of the plywood requirements of the country; and

(b) the extent to which the recommendations of the last Conference of Plywood interests in the country have been accepted and implemented by Government?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). A statement is laid on the Table of the Sabha.

STATEMENT

(a) The total installed capacity of plywood factories is sufficient to meet our requirements.

(b) It is presumed that the question relates to the meeting held at New Delhi on 12th September 1957 to consider promotion of export of veneers

and plywood. The following recommendations have been implemented.

- (i) No expansion of teacheest capacity is being allowed except for export orders. There is, however, no restriction on expansion of commercial plywood capacity provided the factory is adequately equipped.
- (ii) The grant of rebate of duty on synthetic resins has been agreed to.
- (iii) Exemption from Voluntary Plywood Cess has been allowed on quantities of plywood exported from the Country.
- (iv) Market prices of various grades of plywood in U. K. and other countries are being collected and furnished to the plywood Associations for information of its members.
- (v) The Railway Board has issued necessary instructions to All Railways to afford facilities for movement of veneers and plywood by the factories producing for export to the maximum extent possible.
- (vi) A Delegation to Ceylon to explore the possibilities of export of teacheest plywood is being arranged by the South Indian Plywood Manufacturers Association.
- (vii) Other recommendations are at present under consideration

Rehabilitation of Displaced Persons in Mysore

*22. **Shri Agadi:** Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Starred Question No. 1192 on the 12th September, 1958 and state:

(a) the progress achieved so far in rehabilitation of displaced persons from East Bengal in Periapatna taluk, Mysore State; and

(b) the assistance the Mysore Government have given in this matter?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) The scheme has been dropped.

(b) Does not arise.

Outer Space

*23. { Shri V. C. Shukla:
Shri D. C. Sharma:
Shri Ram Krishan:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 259 on the 19th August, 1958 and state:

(a) whether Government's study of the question of sovereignty in outer space has since been completed; and

(b) what action Government propose to take in the United Nations or elsewhere on the subject?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). The subject is a new and very difficult one and very little is yet known about it. Knowledge about the physical world has increased greatly in recent years and this has upset all previous conceptions of it. There can be no question, therefore, of a study on this question being completed at any time. It is a continuing study. There is an item on this subject before the current session of the General Assembly of the United Nations. It cannot be said at this stage what particular action Government may take in regard to it. This will depend on the various suggestions that may be put up for examination.

Industrial Estate at Batala

*24. **Shri D. C. Sharma:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 1516 on the 18th April, 1958 and state:

(a) whether the construction of the buildings for the Industrial Estate at

Batala in district Gurdaspur has been completed;

(b) if so, when the buildings were completed; and

(c) what industries have been started there?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir.

(b) and (c). Do not arise.

State Employment Market Information

*25. { Shri S. C. Samanta:
Shri Subodh Hansda:
Shri Barman:

Will the Minister of Labour and Employment be pleased to state:

(a) whether the State Employment Market Information Units have been established in all the States;

(b) if so, whether each unit has been placed under the charge of a specially trained Employment Officer;

(c) how long the I.L.O. Expert Mr J H Devey will remain in India to follow up the implementation of this scheme in various states; and

(d) how much financial assistance has been given to each State to implement this scheme, Statewise?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes, except in Jammu and Kashmir

(b) Yes.

(c) He left in February, 1958

(d) A statement is placed on the table of the Sabha. [See Appendix I, annexure No. 5.]

Second Five Year Plan Targets

*27. **Shri V. P. Nayar:** Will the Minister of Planning be pleased to state:

(a) the percentage of plan targets set out in the Second Five Year Plan